

ORDER SHEET FOR MAGISTRATE'S RECORDS

District: Lakhimpur

**In the Court of Chief Judicial Magistrate,
Lakhimpur, North Lakhimpur**

Present: Shri Akhtabul Ala, AJS

G.R.786/2018

24.03.2021: Accused Sri Kaustav Dutta is present.

Judgment is prepared written in separate sheets,
kept with case record and pronounced in open court.

The prosecution has failed to prove the charge
under section 354, IPC against the accused above named
and as such he is acquitted from said offence and is set
at liberty.

Bailbonds are extended to further six months from today.

Let a copy of this Judgment be sent to the District
Magistrate, Lakhimpur.

-Sd-

Chief Judicial Magistrate
Lakhimpur, North Lakhimpur